



Ref: IRDA/RI/CIR/MISC/068/03/2020

Date: 19-03-2020

To
CEOs/CMDs of all Insurers and Exempted Insurers,

Re: Filing Reference Number (FRN) for Cross Border Reinsurers granted approval under Regulation 4 of IRDAI (Re-insurance) Regulation, 2018.

On the basis of the submission made by cross border reinsurers and recommendations made by insurers, the Authority has granted special approval to the below mentioned CBR's for the FY 2020-21.

FRN No.	Name of CBR #	Country
CBR00330137/202021	Zep Re (PTA Reinsurance Company)	Kenya
CBR00330138/202021	East Africa Reinsurance Company Ltd.	Kenya
CBR00490139/202021	Nepal Reinsurance Co. Ltd.	Nepal
CBR00720140/202021	Asian Reinsurance Corporation	Thailand
CBR00450141/202021	FAIR Aviation Pool	Morocco
CBR00590142/202021	Ingosstrakh Insurance Company PJSC	Russia

#: Reinsurance placements by insurers to the above stated CBR's shall not exceed five percent (5%) of the total reinsurance premium ceded outside India.


Suresh Mathur
Executive Director